NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 67/397-398/NCLT/AHM/2016 (New) C.P. No. 20/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

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Name of the Company:

Ishwarbhai Vithalbhai Patel

V/s.

Krishna Barrels Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	HARMISH K.SHAH	ADV.	Respondud	AMANO
2.	chetus Patel	CS	Penhone	BParl.

ORDER

Learned PCS Mr. Chetan Shah present for Petitioner. Learned Advocate Mr. Harmish Shah present for Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents.

Filing written arguments of both parties list the Matter on 28.07.2017

MEMBER JUDICIAL

Dated this the 17th day of May, 2017.